

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT Sittings : BILASPUR

Original Application No.203/01122/2017

Bilaspur, this Friday, the 20th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Draupati Bai Koushik,
W/o Shri Chaitam
Aged about 57 years
Unemployed,
Housewife Residing at
Village Amsena
Post Sakarra Thana
Hirri Bilaspur PIN 495220 (CG)

-Applicant

(By Advocate-**Shri B.P. Rao**)

V e r s u s

1. The General Manager
South East Central Railway,
Bilaspur Zone
G.M.'s Office
Bilaspur 495004 (CG)

2. The Sr. Divisional Electrical
Engineer (Open Line)
S.E.C. Railway Raipur
Division DRM's office
Complex Raipur 492004 (CG)

- Respondents

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant submits that the applicant has filed M.A. No.203/1192/2019 seeking permission to withdraw this Original Application with liberty to file another application with better particulars.

2. Prayer is granted.
3. M.A. is allowed. This Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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